

Nature of case-Cr.M.P  
Filing no.-8254/2020

Sanjay Kumar Dalmia Vs. The State of Jharkhand  
Advocate Name- J. N Upadhyay

**DEFECTS:-**

- 9.i) Presentation form may be filled up correctly.
- 9.ii) Name and Parental name of deponent stated at page no 9 does not tally with Aadhar Card.
- 9.iii) Name of Petitioner (Spelling) stated at entire petition does not tally with Annex-1.
- 9.iv) Affidavit dt. stated page no 10 differs from each other.